

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO. 291/00419/2015

Date of Order: 20.07.2016

CORAM

**Hon'ble Mrs. Jasmine Ahmed, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Janki Van Mali D/o Shri Vanmali W/o Shri Khushi Ram, Aged about 56 years, Resident of Quarter No. 39-B, Mandalgarh, District Mandalgarh (Raj.) at present working as Gangman No. 15 and 16, West Central Railway, Kota (Raj.)

.....Applicant

Mr. Pradeep Singh proxy counsel for
Mr. Rajveer Sharma counsel for the applicant.

VERSUS

1. Union of India through its General Manager, West Central Railway, Jabalpur, M.P.
2. Division Railway Manager, West Central Railway, Kota (Raj.).
3. Senior Divisional Engineer, West Central Railway, DRM Office, Kota (Raj.).

.....Respondents

Mr. R.G. Khinchi counsel for the respondents.

ORDER

(By : Hon'ble Mrs. Jasmine Ahmed, Judicial Member)

Learned counsel for the respondents submits that grievance of the applicant has already been redressed by the respondents. He submits that he has filed counter affidavit on 19/07/2016 and drew our attention to Annexure-R/1 at page no. 49 which is a letter dated 31/07/2016 issued by the respondents wherein the following has been written :

Jasmine Ahmed ¹

“उपरोक्त संदर्भ में लेख है कि सक्षम अधिकारी द्वारा श्रीमती जानकी वनमाली ट्रेकमैनेनर अधीन एसएसई (पीवे) मांडलगढ़ की सेवा पुस्तिका में दर्ज जन्मतिथि 08.09.1959 (आठ सितम्बर उन्नीस सौ उनसठ) को उचित माना गया है।”

Accordingly, the prayer of the applicant to mark his date of birth as 08/05/1959 has been admitted by the respondents. Therefore, original application has become infructuous. Hence, Original Application is dismissed as having become infructuous.



(Ms. Meenakshi Hooja)
Administrative Member



(Mrs. Jasmine Ahmed)
Judicial Member

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